

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BRANCH  
NEW DELHI  
OA NO. 756/2018

IN THE MATTER OF:-

SATISH KUMAR .....APPLICANT

Vs

GOVT. OF NCT OF DELHI & ORS. ....RESPONDENT

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THROUGH

(PUJA KALRA)  
COUNSEL FOR NORTH DMC.  
430, LAWYERS CHAMBERS  
DELHI HIGH COURT

Delhi  
Dated:

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BRANCH  
NEW DELHI  
OA NO. 756/2018

IN THE MATTER OF:-

SATISH KUMAR

.....APPLICANT

Vs

GOVT. OF NCT OF DELHI & ORS.

.....RESPONDENT

D.O.H:- 24.07.2020

ACTION TAKEN REPORT ON BEHALF OF NORTH DELHI  
MUNICIPAL CORPORATION.

**RESPECTFULLY SHOWETH:**

It is submitted that this Hon'ble Tribunal vide order dated 16.03.20 directed the Sub Divisional Magistrate, Saraswati Vihar to take necessary step for joint inspection, however, despite sending two letters dated 05.05.2020 & 01.07.2020, the SDM Concerned did not respond to North DMC for any inspections. It is further submitted that the department has now received a letter dated 18.07.2020 from the office of Tehsildaar through Whats App and also received a call for a meeting for 22.07.2020. It is respectfully submitted that the answering respondent will take necessary steps as and when information regarding encroachment shall be received from the office of SDM after joint inspection and demarcation.

Copy of the letters dated 05.05.2020, letter dated 01.07.2020 and Whats App message received from the Tehsildaar Office dated 18.07.20 are annexed herewith as annexure 'A' , 'B' and 'C' respectively.

Report is submitted please.

*Keshav*

( K.D.Sharma )  
Executive Engineer (M)-I  
Keshav Puram Zone

Delhi.

Dated:- 21/07/2020

NORTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EX. ENGINEER (M-I) KPZ  
KESHAV PURAM, DELHI-110035

ANNEXURE - A

No. EE(M-I)/KPZ/2019-20/D-1570

Dated: 5-5-2020

To

The S.D.M.  
Saraswati Vihar, Old Middle School Building,  
Lawrence Road, Rampura, Delhi-110035.

R/SI/AE II  
20/5/20

Subject: Demarcation of land at Khasra no. 216-217-964/218 revenue estate of Village Haiderpur, Delhi.

Ref: This office letter no. EE(M-I)/KPZ/2019-20/D-1527 Dt. 12.03.2020

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 756/2018

Satish Kumar

... Applicant(s)

Versus

Govt. of NCT of Delhi

... Respondent(s)

Order Dated: 19.11.2019 & 16.03.2020

NDOH: 22.05.2020

Hon'ble NGT in the subject mentioned above vide order dated 19.11.2019 was pleased to direct North MDC to take appropriate action and submit action taken report and vide its order dated 16.03.2020 it was directed that "In view of the above, let Sub Divisional Magistrate, Saraswati Vihar take necessary steps for joint inspection and demarcation and North Delhi Municipal Corporation may coordinate with the Sub Divisional Magistrate, Saraswati Vihar. An action taken report may be filed by the North Delhi Municipal Corporation before the next date by E-mail at judicial-ngt@gov.in".

In view of the above, you are requested to fix a joint inspection along with concerned DDA personnel of the area with prior intimation to this office for demarcation of above mentioned Khasra nos. so that any action that is needed to comply the directions of Hon'ble NGT may be initiated and Hon'ble NGT may be suitably apprised with.

Sh. Jitender Kumar, AE(W)/KPZ (Mob: 9717788357) may be contacted for any other information.

sdv

Ex. Engineer (M-I) KPZ

- Copy to: -
1. DC/KPZ: - for kind information.
  2. SE-I/KPZ: - for kind information.
  3. AE (W)-II: - to pursue the matter.
- O/c.

Keshav

Ex. Engineer (M-I) KPZ

Office of the S.E.-I  
Keshav Puram Zone North D.M.C.  
Dy. No. 17  
Date 12/3/XX

Office of the D.C.  
Keshav Puram Zone North D.M.C.  
Dy. No. 7262  
Date 6/5/2020

(4) REMINDER - I  
MOST URGENT  
COURT MATTER

NORTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EX. ENGINEER (M-I) KPZ  
KESHAV PURAM, DELHI-110035

ANNEXURE B

No. EE(M-I)/KPZ/2019-20/D-186

Dated: 01.07.2020

To

The S.D.M.  
Saraswati Vihar, Old Middle School Building,  
Lawrence Road, Rampura, Delhi-110035.

R/203/AE II  
2/7/20

Subject: Demarcation of land at Khasra no. 216-217-964/218 revenue estate of Village Haiderpur, Delhi.

Ref: This office letter no. EE(M-I)/KPZ/2019-20/D-1527 Dt. 12.03.2020

This office letter no. EE(M-I)/KPZ/2019-20/D-1570 Dt. 05.05.2020

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 756/2018

Satish Kumar

... Applicant(s)

Versus

Govt. of NCT of Delhi

... Respondent(s)

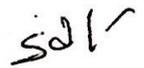
Order Dated: 19.11.2019 & 16.03.2020

NDOH: 24.07.2020

Hon'ble NGT in the subject mentioned above vide order dated 19.11.2019 was pleased to direct North MDC to take appropriate action and submit action taken report and vide its order dated 16.03.2020 it was directed that "In view of the above, let Sub Divisional Magistrate, Saraswati Vihar take necessary steps for joint inspection and demarcation and North Delhi Municipal Corporation may coordinate with the Sub Divisional Magistrate, Saraswati Vihar. An action taken report may be filed by the North Delhi Municipal Corporation before the next date by E-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)".

In view of the above, you are requested to fix a joint inspection along with concerned DDA personnel of the area with prior intimation to this office for demarcation of above mentioned Khasra nos. so that any action that is needed to comply the directions of Hon'ble NGT may be initiated and Hon'ble NGT may be suitably apprised with.

Sh. Jitender Kumar, AE(W)/KPZ (Mob: 9717788357) may be contacted for any other information.

  
Ex. Engineer (M-I) KPZ

Copy to:-

1. DC/KPZ: - for kind information.
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3.  AE (W)-II: - to pursue the matter.
4. O/c.

  
Ex. Engineer (M-I) KPZ



OFFICE OF THE SUB DIVISIONAL MAGISTRATE (SARASWATI VIHAR)  
GOVT. OF NCT OF DELHI  
OLD MIDDLE SCHOOL BUILDING, ROOM NO. 1, RAMPURA, DELHI-35

No SDM/SV/Misc/2019/ 5144

Dated : 18.07.2020

Sub : Regarding demarcation of land at Kh. No. 216, 217 and 964/218 of revenue estate of Village Haiderpur, Delhi.

MEETING NOTICE

The Hon'ble NGT vide order dated 06.08.2019 in O.A. N. 756/2018 titled "Satish Kumar Vs Govt. of NGT of Delhi had inter-alia directed to remove the encroachment from govt. land at Kh.No. 216, 217 and 964/218 of Revenue Estate of Village Haiderpur, Delhi. The worthy Chief Secretary, Delhi had given direction on 09.08.2019 and 28.08.2019 for removal of encroachment.

In view of the above, a meeting scheduled in the office of the undersigned on 22.07.2020 at 03:00 P.M. to discuss the related issues alongwith all the certified copies of records related to the instant matter so that the demarcation report can be submitted for perusal of Hon'ble High Court of Delhi.

*Non-compliance shall be treated as contempt of court and viewed seriously.*

*Prem Chand*  
18/7/20

(Prem Chand)  
Tehsildar, Saraswati Vihar

To,

1. LAC, Distt. North-West, Kanjhawala, Delhi – with the request to depute a suitable officer alongwith record of Kh. No. 216, 217 and 964/218 of revenue estate of Village Haiderpur, Delhi.
2. The Deputy Director LM/NZ, LU Block, LSC, Pitapura, Delhi – with the request to depute a suitable officer alongwith record related to the instant matter.
3. The Ex. Engineer (M-I), KPZ, NDMC, Keshav Puram, Delhi – 110035.
4. Sh. Jitender Kumar, AE(W)/KPZ, NDMC, Keshav Puram, Delhi-35 (M.No.9717788357) – alongwith record related to the instant matter.
5. Sh. Amit Dagar, Kanungo, LAC, Distt. North-West, Kanjhawala, Delhi – alongwith record related to the instant matter.
6. Sh. Satnarain Bagri, Kanungo, Distt. North-West, Kanjhawala, Delhi – 9999266137 - Sh. Satnarain Bagri, Kanungo, Distt. North-West, Kanjhawala, Delhi – 9999266137.
7. Sh. Gyanender Rana, Patwari, O/o SDM, Saraswati Vihar, Delhi.- 9717897622 - alongwith record related to the instant matter.
8. Sh. Shri Bhagwan, Kanungo, Distt. North-West, Kanjhawala, Delhi – 9911302121 - alongwith record related to the instant matter.
9. Sh. Sushil, Intect Engineers, A-27, Metro Bazar, DMRC Shopping Complex, Nangloi, Delhi – 110041 – M.No.9350987665

Copy for information to :

1. SDM, Saraswati Vihar, Old Middle School Building, Rampura, Delhi – 110035.

*Prem Chand*  
18/7/20

(Prem Chand)  
Tehsildar, Saraswati Vihar